


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2019

NAME OF THE COMPANY: ROC V/s M/s Nirmala Sahu Business Complex Pvt Ltd

SECTION OF THE COMPANIES ACT: 252(1) of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Vyas	Adv.	Petitioner / Applicant	
2.				

**CA NO. 53/ALD/2019.**

Sh. Krishna Dev Vyas, CGSC for ROC is present.

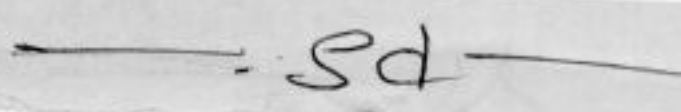
The case is fixed for further clarification on the aspect of limitation.

Learned CGSC seeks time to file affidavit.

Hence time is granted.

List the matter on 22<sup>nd</sup> July, 2019.

**Dated: 02.07.2019**



**H. P. CHATURVEDI  
MEMBER (J)**